## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 53/12	T.P. No.	Purpose  For orders on IA	397/398	Name of the Parties M/s. / Mr.  Prof. D. Aravindakshan Vs. Agastya Bio Pharma India Ltd. & 5 Ors.
	IA 53/17 in TP 37/16			

NAME (IN CAPITAL) NO. & PHONE NUMBER

SL.

REPRESENTATION TO WHOM

**SIGNATURE** 

94483-55070

40 UN. A. GADAG AGU, for 9945482525 petition

The matter is taken up today for clarification. Heard the counsel for petitioner in part. For continuation, list it on 21.02.2018.

MEMBER (T)

MEMBER (J)